GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
**RAJYA SABHA**
**STARRED QUESTION NO : 144**
(TO BE ANSWERED ON THE 5<sup>th</sup> August 2024)

## DIGI YATRA FRT DATA

*144.    SHRI JAWHAR SIRCAR

Will the Minister of CIVIL AVIATION be pleased to state:-

a) owner of the DigiYatra Foundation (DYF) that uses Facial Recognition Technology (FRT) for flyer verification and agency/organisations responsible for controlling such data;

b) when Government has said it is optional, the reasons for not informing air passengers about the same well in advance over mobile messages but are made to go through it, without consent;

c) whether Government is aware of how dangerous this FRT data may be when leaked,especially after many data leaks that have already taken place of Government-acquired data; and

d) the number of individuals who already have their FRT data with DYF?

## ANSWER

MINISTER OF CIVIL AVIATION

 (Shri Kinjarapu Rammohan Naidu)


(a) to (d): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 144 FOR REPLY ON 05.08.2024 REGARDING DIGI YATRA FRT DATA ASKED BY SHRI JAWHAR SIRCAR.

(a) to (c): Digi Yatra Foundation (DYF) is, a Not-For-Profit company incorporated under Section 8 of the Companies Act, 2013. Its shareholders are Airports Authority of India (AAI) (holding 26% shares) and five participating airports: BIAL, DIAL, GHIAL, MIAL, and CIAL, who collectively hold the remaining 74% of shares. Digi Yatra Foundation does not store any personal information of the user. All the passenger data is encrypted and stored in the passenger's smartphone wallet and shared only for a limited time duration with the origin airport where passenger ID needs to be validated. Digi Yatra is purely voluntary. Wide publicity has been given through various media means, as well as publicity at airports, that Digi Yatra is voluntary and one can avail it only if so desire.

(d): DYF does not keep FRT data of individuals.

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